

ITEM NO.1501
(For Orders)

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

R.P.(C) No. 3358/2018 in W.P.(C) No. 373/2006

(Arising out of impugned final judgment and order dated 28-09-2018 in W.P.(C) No. No. 373/2006 passed by the Supreme Court Of India)

KANTARU RAJEEVARU

Petitioner(s)

VERSUS

INDIAN YOUNG LAWYERS ASSOCIATION

THR.ITS GENERAL SECRETARY MS. BHAKTI PASRIJA AND ORS.Respondent(s)

(.[NOTE : ONLY THE REFERENCE MENTIONED ABOVE IS LISTED. NO ARGUMENTS WITH REGARD TO REVIEW PETITIONS AND WRIT PETITIONS WILL BE HEARD, THE REVIEW PETITIONS AS WELL AS WRIT PETITIONS SHALL REMAIN PENDING UNTIL THE DETERMINATION OF QUESTIONS REFERRED.]

IA No. 9761/2020 - INTERVENTION APPLICATION)

WITH SLP(C) No. 18889/2012 (III)

(IA No.114561/2017-INTERVENTION APPLICATION and IA No.114567/2017-INTERVENTION APPLICATION and IA No.114574/2017-INTERVENTION APPLICATION)

W.P.(C) No. 286/2017 (PIL-W)

R.P.(C) No. 3359/2018 in W.P.(C) No. 373/2006 (PIL-W)

(FOR INTERVENTION APPLICATION ON IA 151061/2018 FOR INTERVENTION APPLICATION ON IA 9769/2019 IA No. 9769/2019 - INTERVENTION APPLICATION IA No. 151061/2018 - INTERVENTION APPLICATION)

Diary No(s). 37946/2018 (PIL-W)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 146913/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 146914/2018 FOR STAY APPLICATION ON IA 146915/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 146916/2018 IA No. 146916/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 146913/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 146915/2018 - STAY APPLICATION)

R.P.(C) No. 3469/2018 in W.P.(C) No. 373/2006 (PIL-W)

(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 147148/2018)

Diary No(s). 38135/2018 (PIL-W)

(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 147520/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 147521/2018 IA No. 147521/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 38136/2018 (PIL-W)
 (FOR EX-PARTE STAY ON IA 147553/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 147556/2018 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 147560/2018 IA No. 147556/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 147553/2018 - EX-PARTE STAY IA No. 147560/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

R.P.(C) No. 3449/2018 in W.P.(C) No. 373/2006 (PIL-W)
 (FOR APPLICATION FOR PERMISSION ON IA 12640/2019 FOR impleading party ON IA 12642/2019 FOR INTERVENTION/IMPLEADMENT ON IA 12642/2019 FOR impleading party ON IA 13067/2019 FOR INTERVENTION/IMPLEADMENT ON IA 13067/2019 FOR APPLICATION FOR PERMISSION ON IA 13069/2019 IA No. 13069/2019 - APPLICATION FOR PERMISSION IA No. 12640/2019 - APPLICATION FOR PERMISSION IA No. 13067/2019 - INTERVENTION/IMPLEADMENT IA No. 12642/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 1285/2018 (PIL-W)
 (FOR APPLICATION FOR PERMISSION ON IA 161415/2018 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 161417/2018 and IA No. 161415/2018 - APPLICATION FOR PERMISSION IA No. 161417/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

R.P.(C) No. 3470/2018 in W.P.(C) No. 373/2006 (PIL-W)
 (FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 159846/2018 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 159847/2018 FOR APPOINTMENT OF COMMR./RECEIVER ON IA 159851/2018 IA No. 159851/2018 - APPOINTMENT OF COMMR./RECEIVER IA No. 159847/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

R.P.(C) No. 3380/2018 in W.P.(C) No. 373/2006 (PIL-W)
 (FOR ORAL HEARING ON IA 149541/2018 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 155358/2018 IA No. 155358/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

R.P.(C) No. 3379/2018 in W.P.(C) No. 373/2006 (PIL-W)
 (FOR ORAL HEARING ON IA 149566/2018 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 155361/2018 IA No. 155361/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

R.P.(C) No. 3444/2018 in W.P.(C) No. 373/2006 (PIL-W)
 (FOR ORAL HEARING ON IA 149630/2018 FOR STAY APPLICATION ON IA 149635/2018 IA No. 149635/2018 - STAY APPLICATION)

R.P.(C) No. 3462/2018 in W.P.(C) No. 373/2006 (PIL-W)
 (FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 188613/2019 and IA No. 188613/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No(s). 38764/2018 (PIL-W)

(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 149870/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 149892/2018 IA No. 149870/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 38769/2018 (PIL-W)
(FOR ORAL HEARING ON IA 149908/2018 and FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 155639/2018 IA No. 155639/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 38907/2018 (PIL-W)
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 150424/2018 FOR ORAL HEARING ON IA 150428/2018 IA No. 150424/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

R.P.(C) No. 3377/2018 in W.P.(C) No. 373/2006 (PIL-W)
(FOR ORAL HEARING ON IA 150669/2018 and FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 155353/2018 and IA No. 155353/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 39023/2018 (PIL-W)
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 150868/2018 and FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 20681/2019 FOR EXEMPTION FROM FILING O.T. ON IA 20683/2019 IA No. 150868/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 20683/2019 - EXEMPTION FROM FILING O.T. IA No. 20681/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 39135/2018 (PIL-W)
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 150947/2018 FOR ORAL HEARING ON IA 150948/2018 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS ON IA 160906/2018 FOR ON IA 160906/2018 IA No. 150947/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 160906/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 39248/2018 (PIL-W)
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 151213/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 151214/2018 IA No. 151213/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 39258/2018 (PIL-W)
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 151240/2018 FOR ORAL HEARING ON IA 151248/2018 IA No. 151240/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 39317/2018 (PIL-W)
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 151375/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 151376/2018 IA No. 151375/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

W.P.(C) No. 1323/2018 (PIL-W)
 (FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 156782/2018 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 19542/2019 IA No. 156782/2018 - APPROPRIATE ORDERS/DIRECTIONS IA No. 19542/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1305/2018 (X)
 (FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 154313/2018 FOR RECALLING THE COURTS ORDER ON IA 23873/2019 IA No. 154313/2018 - APPROPRIATE ORDERS/DIRECTIONS IA No. 23873/2019 - RECALLING THE COURTS ORDER)

Diary No(s). 39642/2018 (PIL-W)
 (FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 152356/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 152366/2018 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS ON IA 152375/2018 FOR ON IA 152375/2018 IA No. 152356/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 152375/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

R.P.(C) No. 3381/2018 in W.P.(C) No. 373/2006 (PIL-W)
 (FOR ADMISSION)

Diary No(s). 40056/2018 (PIL-W)
 (FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 153708/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 153710/2018 FOR EX-PARTE STAY ON IA 153714/2018 IA No. 153708/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 153714/2018 - EX-PARTE STAY)

Diary No(s). 40191/2018 (PIL-W)
 (FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 154302/2018 IA No. 154302/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 40405/2018 (PIL-W)
 (FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 156986/2018 IA No. 156986/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 40570/2018 (PIL-W)
 (FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 155898/2018 FOR STAY APPLICATION ON IA 155899/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 155904/2018 IA No. 155904/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 155898/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 155899/2018 - STAY APPLICATION)

Diary No(s). 40681/2018 (PIL-W)
 (FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 156217/2018 FOR ORAL HEARING ON IA 156218/2018 IA No. 156217/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 40713/2018 (PIL-W)
 (FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 156339/2018 IA No. 156339/2018 - APPLICATION FOR PERMISSION TO FILE
 REVIEW PETITION)

Diary No(s). 40840/2018 (PIL-W)
 (With IA No. 157004/2018 - APPLICATION FOR PERMISSION TO FILE
 REVIEW PETITION)

Diary No(s). 40885/2018 (PIL-W)
 (FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 157171/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON
 IA 157172/2018 IA No. 157171/2018 - APPLICATION FOR PERMISSION TO
 FILE REVIEW PETITION IA No. 157172/2018 - CONDONATION OF DELAY IN
 FILING REVIEW PETITION)

Diary No(s). 40887/2018 (PIL-W)
 (FOR ORAL HEARING ON IA 157177/2018 FOR APPLICATION FOR PERMISSION
 TO FILE REVIEW PETITION ON IA 157180/2018 IA No. 157180/2018 -
 APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 40888/2018 (PIL-W)
 (FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 157184/2018 IA No. 157184/2018 - APPLICATION FOR PERMISSION TO FILE
 REVIEW PETITION)

Diary No(s). 40898/2018 (PIL-W)
 (FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 157231/2018 FOR ORAL HEARING ON IA 157232/2018 FOR STAY APPLICATION
 ON IA 157238/2018 IA No. 157231/2018 - APPLICATION FOR PERMISSION
 TO FILE REVIEW PETITION IA No. 157238/2018 - STAY APPLICATION)

R.P.(C) No. 3457/2018 in W.P.(C) No. 373/2006 (PIL-W)
 (FOR ORAL HEARING ON IA 157246/2018)

Diary No(s). 40910/2018 (PIL-W)
 (FOR ORAL HEARING ON IA 157266/2018
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 157271/2018 IA No. 157271/2018 - APPLICATION FOR PERMISSION TO FILE
 REVIEW PETITION)

Diary No(s). 40924/2018 (PIL-W)
 (FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 157302/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN
 COURT ON IA 157303/2018 IA No. 157302/2018 - APPLICATION FOR
 PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 40929/2018 (PIL-W)
 (FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 157304/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN
 COURT ON IA 157305/2018 IA No. 157304/2018 - APPLICATION FOR
 PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 41005/2018 (PIL-W)
 (FOR ORAL HEARING ON IA 157490/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157493/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 157495/2018 IA No. 157493/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 157495/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 41091/2018 (PIL-W)
 (FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157744/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 159266/2018 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS ON IA 159342/2018 FOR ON IA 159342/2018 IA No. 157744/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 159266/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION IA No. 159342/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1339/2018 (PIL-W)
 (FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 159262/2018 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 166074/2018 IA No. 159262/2018 - APPROPRIATE ORDERS/DIRECTIONS IA No. 166074/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 41264/2018 (PIL-W)
 (FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 158344/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 158346/2018 IA No. 158344/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 158346/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

R.P.(C) No. 3473/2018 in W.P.(C) No. 373/2006 (PIL-W)
 (FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 159854/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 159855/2018 IA No. 159855/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 41395/2018 (PIL-W)
 (FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 158845/2018 FOR STAY APPLICATION ON IA 158849/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 158854/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 158855/2018 IA No. 158854/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 158855/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION IA No. 158845/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 158849/2018 - STAY APPLICATION)

Diary No(s). 41586/2018 (PIL-W)
 (FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 159837/2018 FOR STAY APPLICATION ON IA 159838/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 159839/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 159841/2018 IA

No. 159839/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 159841/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION IA No. 159837/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 159838/2018 - STAY APPLICATION)

R.P.(C) No. 3480/2018 in W.P.(C) No. 373/2006 (PIL-W)
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 160743/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 160745/2018 IA No. 160745/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 41896/2018 (PIL-W)
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 160768/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 160769/2018 IA No. 160768/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 160769/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 42085/2018 (PIL-W)
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 161182/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 161184/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 161187/2018 IA No. 161182/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 161187/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 42264/2018 (PIL-W)

IA No. 161648/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 161649/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION IA No. 161651/2018 - PERMISSION TO FILE SLP WITHOUT CERTIFIED/PLAIN COPY OF IMPUGNED ORDER IA No. 161650/2018 - STAY APPLICATION)

Diary No(s). 42337/2018 (PIL-W)

(For IA No. 161855/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 161857/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

MA 3113/2018 in W.P.(C) No. 373/2006 (PIL-W)
(FOR FOR CLARIFICATION/DIRECTION ON IA 165960/2018 IA No. 165960/2018 - CLARIFICATION/DIRECTION)

Diary No(s). 44021/2018 (PIL-W)
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 169213/2018 FOR CONDONATION OF DELAY IN FILING ON IA 169218/2018 IA No. 169213/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 169218/2018 - CONDONATION OF DELAY IN FILING)

Diary No(s). 44991/2018 (PIL-W)
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 173678/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

ON IA 173684/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 173685/2018 IA No. 173678/2018 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT IA No. 173684/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 173685/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 46720/2018 (PIL-W)

(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 181574/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 181578/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 181581/2018 IA No. 181578/2018 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT IA No. 181574/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 181581/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 47720/2018 (PIL-W)

(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 184745/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 184747/2018 IA No. 184745/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 184747/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 2252/2019 (PIL-W)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 9609/2019 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 9611/2019 FOR ORAL HEARING ON IA 9614/2019 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 9617/2019 IA No. 9611/2019 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 9617/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION IA No. 9609/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 9614/2019 - ORAL HEARING)

R.P.(C) No. 345/2019 in W.P.(C) No. 373/2006 (PIL-W)

(FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 19017/2019 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 19518/2019 IA No. 19518/2019 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT IA No. 19017/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 2998/2019 (PIL-W)

(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 13217/2019 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 13221/2019 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 13225/2019 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 13229/2019 FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 13676/2019 IA No. 13225/2019 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT IA No. 13217/2019 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION IA No. 13229/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION IA No. 13221/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 13676/2019 - EXEMPTION FROM FILING PAPER BOOKS)

W.P.(C) No. 472/2019 (PIL-W)

(With IA No. 60456/2019 - EXEMPTION FROM FILING O.T.)

Date : 10-02-2020 The Issue was called on for pronouncement of orders and the applications for intervention were also called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

Counsel for the parties

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Mr. K.V. Mohan, AOR
Mrs. Aditi Adani, Adv.
Mr. Ashwin Kumar D S, Adv.
Mr. K.V. Balakrishnan, Adv.
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Dr. Abhishek Manu Singhvi, Sr. Adv.
Ms. Akanksha Mehra, Adv.
Mr. Pijush Dwivedi, Adv.
Mr. Nidhiram, Adv.
Mr. Amit Bhandari, Adv.
Ms. Vasudha Singh, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Nizam Pasha, Adv.
Ms. Pranaya Goyal, AOR
Ms. Sachi Vdushi, Adv.
Mr. Utkarsh Kulvi, Adv.
Mr. Abhirath Thakur, Adv.
Ms. Priyakshi Bhatnagar, Adv.
Ms. Arva Merchant, Adv.
Ms. Yashesh Kamdar, Adv.
Mr. Avishkar Singhvi, Adv.

Mr. A. Sirajudeen, Sr. Adv.
Mr. C. Jayasukin, Adv.
Ms. Divya Mishra, Adv.
Ms. Baby Devi Bonia, Adv.
Ms. Savita Devi, Adv.
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Mr. Amitava Poddar, Adv.
Mr. Rahul Sharma, adv.
Mr. Tarun kant Samantaray, Adv.
Mr. Amit pratap Shaunak, Adv.
Mr. S.Gokula Krishnan, Adv.
Mr. Narender Kumar Verma, AOR

Mr. Manoj C. Nair, Adv.
Mr. Renjith B. Marar, Adv.
Mr. Robin Khokhar, Adv.

Mr. Abhilash M.R., Adv.
Mr. Vishal Arun, AOR
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Mr. Krishna Kumar Singh, AOR

Dr. Rajeev Dhavan, Sr. Adv.
Mr. PDT Achary, Adv.
Ms. Praseena Joseph, Adv.

Mr. P.S. Narasimha, Sr. Adv.

Mr. C.S. Vaidyanathan, Sr. Adv.
Ms. Malini Poduval, AOR
Mr. Harish V. Shankar, Adv.

Mr. P.S. Narasimha, Sr. Adv.
Mr. Vishnu Shankar Jain, AOR
Mr. P.K. Madhu, Adv.
Mr. M.V. Mukunda, Adv.

Mr. Anish R. Shah, AOR

Mr. R.Venket Ramani, sr. Adv.
Mr. Ranbir Singh Yadav, AOR
Mr. B. Rajesh, Adv.

Mr. Mohd. Aslam, Adv.
Mr. Ashutosh Rana, Adv.

Mr. P.N. Ravindran, Sr. Adv.
Mr. C.N. Sreekumar, Sr. Adv.
Mr. T.G. Narayanan Nair, AOR
Mr. Amit Sarma, Adv.

Dr. K.P. Kylasanatha Pillay, Sr. Adv.
Mr. P.V. Yogeswaran, AOR
Mr. Ashish Kumar Upadhyay, Adv.
Ms. V. Susheatha, Adv.
Ms. V. Keerthana, Adv.
Mr. P.Abinesh K, Adv.
Mr. Deepak N., Adv.

Mr. Pradeep Kr. Yadav, Adv.
Ms. Sheenu Chauhan, Adv.
Mr. Vishal Thakre, Adv.
Mr. P.V. Yogeswaran, AOR

Mr. J.P. Cama, Sr. Adv.
Mr. P.V. Yogeswaran, AOR
Mr. Ashish Kumar Upadhyay, Adv.
Mr. Y. Lokesh, Adv.
Mr. Babul Kumar, Adv.
Mr. P. Abinash Karthk, Adv.
Mr. Arun Singh, Adv.
Mr. V. Keerthana, Adv.
Mr. Anubhav Chaturvedi, Adv.
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UPON hearing the counsel the Court made the following
O R D E R

We have heard the parties at length. For reasons to follow, we hold that this Court can refer questions of law to a larger bench in a Review Petition.

Seven issues have been framed for consideration by this Court in terms of the signed order.

List these matters on 17.02.2020 for hearing.

I.A. Nos.6068/2020, 18931/2020, 13914/2020, 8459/2020, 20094/2020, 4721/2020, 21515/2019, 21521/2019, 4655/2020, and 9761/2020

Heard.

These interlocutory applications for intervention are allowed.

I.A. Nos.18859/2020, 9769/2019, 5520/2020, 18313/2020,
18326/2020, 11778/2020

Heard.

These interlocutory applications for intervention are
rejected.

(SANJAY KUMAR-II)
AR CUM PS

(CHARANJEET KAUR)
AR CUM PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR

(Two Signed Orders are placed on the file)